

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/87/(IB)/2017  
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD  
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	Preeti S. Arasu for Rajagopal + Rajkumaran Advocates	Counsel for Peti	Preeti
2.	B. Srinath Babu Advocate	Representative Per Respond Pec, Chennai	B. Srinath

**ORDER**

Counsels for both the parties are present. Counsel for RoC submitted the report. The same is placed on record; copy of the report is given to the Counsel for the Applicant. Matter is posted for arguments. Put up on **19.12.2017 at 10.30 A.M.**

-sd/-  
MEMBER (JUDICIAL)

ghk